

30/10/2000

(21) C.O.A. 9198
O.A. 1252/95)

Counsel's on both sides
are present.

Adj'd. to 1/11/2000.

b79

PLJ

(S.L.Jain)

M(A)

b8

(T.S. Bahadur)

M(B)

(S)

OA.NO.1252/95 (8) 1.11.2000

Applicant present in person.
Respondents by Shri R.K.Shetty.

2. Applicant states that on account of regular DPC, he has been promoted. In such circumstances, he does not want to proceed with the OA. In the result, the OA. is disposed of as withdrawn. No order as to costs.

Shaw 9

(Smt.S.Shastry)

M (A)

PLJ

(S.L.Jain)

M (J)

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~~Order/Judgement scratched~~
to App. (s)

on 10/11/2000

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